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Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Act, 2007 14 of 2007

[29 October 2007]

CONTENTS

- 1. Short Title
- 2. Amendment Of Section 4

Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Act, 2007 14 of 2007

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An Act further to amend the Chhattisgarh Shram Kalyan Nidhi Adhiniyam, 1982. Be it enacted by the Chhattisgarh Legislature in the Fifty-eighth Year of the Republic of India, as follows:-- * Published in Chhattisgarh Rajpatra (Asadharan) dated 6-11-2007 Page 630(6).

1. Short Title :-

This Act may be called the Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Act, 2007

2. Amendment Of Section 4:-

In clause (a) of sub-section (3) of section 4 of the Chhattisgarh Shram Kalyan Nidhi Adhiniyam, 1982 (No. 36 of 1983). after the word "Chairman" the words "and Vice-Chairman" shall be inserted.